

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 14.09.2022

**IRDAI Misc. Application No. 12 of 2020
And
IRDAI Misc. Application No. 17 of 2020
And
IRDAI Misc. Application No. 4 of 2022
And
IRDAI Misc. Application No. 5 of 2022
And
IRDAI Appeal No. 13 of 2020**

Tata AIG General Insurance Co. Ltd.

..... Appellant

Versus

Insurance Regulatory & Development
Authority of India

... Respondent

Mr. Navroz H. Seervai, Senior Advocate with Mr. Ankit Lohia,
Mr. Aditya Gupte, Ms. Priyal Shah, Advocates i/b Tuli Co. for the
Appellant.

Mr. Mustafa Doctor, Senior Advocate with Mr. Mihir Mody,
Mr. Mayur Jaisingh, Advocates i/b K. Ashar & Co. for the
Respondent.

ORDER :

1. List on October 17, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

14.09.2022
PTM